



Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.196/2019 in O.A. No.3139/2019

This the 6th day of January 2020

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)

Lokesh Kumawat (Age about 31 years)
 s/o Sh. Phool Chand Kumawat
 r/o Village & Post office, Lakher via Manoharpur
 Teh: Shahpur, District Jaipur 303104 (Raj.)
 Presently working as TGT (Sanskrit) in K.V. Talabehat
 Lalitpur, UP

..Applicant

Versus

Kendriya Vidyalaya Sangathan
 Through

1. Commissioner
 Kendriya Vidyalaya Sangathan
 18, Institutional Area
 Shaheed Jeet Singh Marg
 New Delhi – 110 016

2. Assistant Commissioner
 Kendriya Vidyalaya Sangathan
 18, Institutional Area
 Shaheed Jeet Singh Marg
 New Delhi – 110 016

..Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy:

This R.A. is filed with a prayer to review the order dated 23.10.2019 in O.A. No.3139/2019. The file is circulated and we have perused the entire record carefully. All the points urged by the applicant were dealt with in the order in the O.A. and it is



not mentioned that any plea raised by him was not taken into account by the Tribunal while deciding the O.A.

2. We do not find any merit in the R.A. and it is accordingly rejected in circulation.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/sunil/